

O.A.210/99

Free copy of order
dt. 30/4/2001 issued to
the counsels for both
sides.

D
S-EK

MY
3/5/2001

Order dated 30.4.2001

This case stands posted to this day for hearing and final disposal at the stage of admission. None from the side of the applicant present. Heard Shri A.K.Bose, learned Senior Standing Counsel and also perused the pleadings.

Applicant, an E.D.D.A./M.C. at Belapadapatna Post Office had applied for the post of E.D.B.P.M. of that Post Office, which fell vacant on account of retirement/superannuation of the regular incumbent. In this O.A. he has prayed for quashing the interview conducted on 4.5.1999 for the post of EDBPM, Belapadapatna P.O. and to pass appropriate orders directing the respondents to consider his case for regular absorption in that post of EDBPM.

His grievance is that he being an EDDA/MC of that Post Office, should have been preferred in the matter of appointment to the post of EDBPM.

In the counter the Department point out that the applicant is a plucked Matriculate and as such, has no eligibility for the post. Out of 17 applications including the applicant, on scrutiny one Shri S.K.Maharana, an O.B.C. candidate was selected for the post.

No rejoinder has been filed.

Applicant is not a Matriculate. For selection to the post of EDBPM, one of the criterion is that, a candidate applying for the post must be a Matriculate/H.S.C. Pass. Since applicant is not having the minimum educational qualification as required for selection to the post in question, it is not open for him to question the selection. Further, as per E.D. Recruitment Rules, no interview is ever conducted for selection to the post of EDBPM and therefore, his first prayer for quashing the interview, which in fact was not conducted is held to be misconceived.

In the result, therefore, we do not see any merit in this O.A. which is accordingly dismissed. No costs.

Signmatt
VICE-CHAIRMAN
30.4.2001

30.4.2001
MEMBER (JUDICIAL)